

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 59/(RE-2005) 2004-09

NEW DELHI: the 10th October, 2005

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures (Vol. I).

2. The following agencies are added in Appendix 4 –C pertaining to “List of Agencies Authorized to Issue Certificates of Origin-Non Preferential”.

KARNATAKA

6. Karnataka Small Scale Industries Association
2/106, 17th Cross, Magadi Chord Road
Vijayanagar
Bangalore-560040.
Tel. +91-080-23358698
Telefax: +91-080-23353250, Grams ‘KASSIA’
Fax: +91-080-23102865
E-mail: kassia@blr.vsnl.net.in
Website: <http://www.kassia.com>

WEST BENGAL

10. Malda Merchants’ Chamber of Commerce
‘Banijyya Bhavan’
Sankopara, Maheshmati
Malda-732101

Tel. No.: 03512-266028

Fax: 266174

E-Mail: maldamerchantschamber@rediffmail.com

DELHI

11. Wool & Woollens Export Promotion Council
906, New Delhi House, 27, Barakhamba Road
New Delhi-110001.
Tel.No.: 23315512, 23315205
Fax: 011-23730182
E-Mail : wwepc@bol.net.in
Website: www.wwepc.org

This issues in public interest.

DIRECTOR GENERAL OF FOREIGN TRADE

(K.T.CHACKO)

(Issued from File Nos.
94/180/74/AM06/PC-IV,
94/180/180/AM06/PC-IV
94/180/App.35-B/AM05/PC-IV)